

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.412
CP/122/ND/2021

IN THE MATTER OF:

| | | |
|--------------------------|-----|------------|
| Brookings India | ... | Applicant |
| Versus | | |
| ROC NCT of Delhi Haryana | | Respondent |
| | ... | |

under Section 441

Order delivered on 23.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|-------------------|--|
| For the Applicant | : CS Gaurav Kumar |
| For the ROC | : Mr. Aakash Sharma, Ms. Jyoti Khurana, Adv. |

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the ROC is present physically and seeks some time to file the report. Ten days time is granted to file the report. List the matter on **04.06.2024.**

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)